

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5809
ANSWERED ON:30.04.2010
VALUATION OF EXCISE DUTY RULES
Bali Ram Dr.

Will the Minister of FINANCE be pleased to state:

- (a) Whether the Excise Office of Jammu Commissionerate has issued notices to Pharma companies for violation of excise duty rule;
- (b) if so, the details thereof alongwith complete detaris and the amount pf Excise Duty and Service Tax evaded in each case; and;
- (c) the other action being taken for the recovery of Excise Duty and Service Tax from these companies?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (Shri S S Palanimanickam)

- (a) to (c) The information is being collected and will be submitted shortly.